

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A.628/1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

HARIDAYAL RAY

VS.

UNION OF INDIA AND ORS.

For the applicant : None

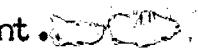
For the respondents : Ms. K. Banerjee, counsel

Heard on : 13.7.99

Order on : 13.7.99

O R D E R

1. Ld. counsel Mr. P.C. Das appearing on behalf of the  
ld. counsel for the applicant, Mr. S.K. Nandi submits that  
the applicant does not want to proceed with the case and thereby  
he sought for withdrawal of the <sup>original</sup> application. He also produces  
the application of the applicant in support of his statement,  
as per instruction of Mr. Nandi.

2. Considering the abovementioned circumstances, the O.A.  
is disposed of as being not pressed. However, ld. counsel for  
the respondents Ms. K. Banerjee is present. 

3. No order is passed as to costs.

( D. PURKAYASTHA )  
MEMBER (J)

s.m.